

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

(Dec 70/97)

APPLICATION NO. — OF 199

Applicant(s) L. Singh & Ors

Respondent(s) UoE

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
15/7/97 Reg. Aid. Copy of order Sent to vide no. 120 dt. 24.7.97 Aid Applicant Filed Wire set. 12.8.97	None present - for the Applicant. The case remains pending before the Registrar for removal of defects. Neither the defects were removed nor applicant or his advocate ever attended the matter before the Registry. Even today, the learned counsel for the applicant and respondent are not present. The case is, therefore, dismissed in default of non-prosecution. for ए० के० मिश्रा A. K. MISRA न्यायिक सदस्य JUDL. MEMBER